

### **Deploying Tihar jail warders at juvenile homes**

3194. SHRIMATI BRINDA KARAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has decided to deploy Tihar jail warders at juvenile homes across Delhi; and

(b) if so, the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The Government of NCT of Delhi has intimated that Tihar jail warders were deployed in one Juvenile Home only, due to an emergency situation in which there was arson and injury. However, they have been withdrawn.

### **Confidentiality of data collected for NPR**

3195. SHRIMATI BRINDA KARAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether information is being collected from all citizens for the National Population Register (NPR) alongwith the ongoing Census process;

(b) whether confidentiality of data is protected under the provisions of the Census Act, 1948;

(c) whether Government intends to create a biometric database of all the citizens through the NPR process comprising of photographs, 10 fingerprints and IRIS scan;

(d) if so, the estimated cost of creating such a biometric database;

(e) whether the biometric database is being created to strengthen the security of the country; and

(f) if so, whether the data base would be shared with security agencies like the CBI, IB, RAW, NIA, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (f) The Government has decided to create a National Population Register (NPR) in the country by collecting information on specific characteristics of each 'usual resident' alongwith Houselisting and Housing Census, 2010. The NPR is being created under the Citizenship Act, 1955 and Citizenship (Registration of Citizens and Issue of National Identity Cards) Rules, 2003. The data collection for creating NPR has been completed. The NPR would also have photographs, 10 finger prints and IRIS of all 'usual resident' who are of age 5 years and above. Once data would be ready it would be put in public domain for inviting claims/objections. The NPR database, then would be sent to Unique Identification Authority of India (UIDAI) for

de-duplication and issue of Unique ID Numbers. The Cabinet has approved the scheme of creation of NPR for the country at an estimated cost of Rs. 3539.24 crore (excluding IRIS scan), so far. The cost estimates are under revision.

The NPR will be a register of usual residents which would include citizens as well as non-citizens. The resident identity (smart) card, proposed under the scheme, is meant for usual residents of the country who are of age 18 years and above. Currently, the identity (smart) card will be issued to all usual residents in the Coastal villages. The NPR database and identity card, once issued, would strengthen the security of the country. Once created, the NPR database will be secure and confidential. The modalities and procedures for protection of NPR database and sharing with, agencies within the Government, are under formulation.

#### **Cases of human trafficking**

3196. DR. GYAN PRAKASH PILANIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the cases reported during the last three years, under various provisions of laws relating to human trafficking;

(b) how many women victims and children were rescued and rehabilitated, year-wise;

(c) how many of them got shelter in Short Stay Homes, Swadhar Homes;

(d) the first three States where human trafficking is high;

(e) the estimated volume of trafficking from Nepal and Bangladesh into India, annually;

(f) the estimated number of women in brothels in India; and

(g) whether India has become a large bastion of human trafficking?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):  
(a) As per the statistics provided by the National Crime Records Bureau (NCRB), the number of cases registered during 2007, 2008 and 2009 under various provisions of law relating to human trafficking were 3991, 3029 and 2848 respectively.

(b) and (c) Information regarding women and children rescued and rehabilitated is not maintained centrally. However, Ministry of Women and Child Development have sanctioned 73 rehabilitation homes under the scheme 'Ujjawala' having capacity of 3650 victims.

(d) Tamil Nadu, Maharashtra and Karnataka have reported 716, 344 and 366 cases during the year 2009, respectively.